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CENTRAL EXCISE TARIFF (AMENDMENT) BILL*

Title: Introduction of the Central Excise Tariff (Amendment) Bill, 2004.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill further to amend the Central Excise Tariff Act, 1985.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Excise Tariff Act, 1985."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce** the Bill.

* Published in the gazette of India, Extraordinary Part- II, Section-2, dated 16.8.04.

** Introduced with the Recommendation of President.